

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

ORDER

No. 1148

Dated: 25.02.2016

The Personal Staff attached with the Hon'ble the Chief Justice/Hon'ble Judges of the High Court of Jammu and Kashmir in the Main/Jammu Wings, shall participate in the State Level two days Workshop on the "Workers in the unorganized Sector - their aspirations, challenges and way forward" scheduled to be held on the 27th and the 28th of February, 2016, at Zorawar Singh Auditorium, University of Jammu.

By Order


(M.K. Hanjura).
Registrar General

No: 40117-29/Es

Dated: 25.02.2016

Copy to the:

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2) Registrar Vigilance, High Court of J&K, Jammu,
- 3) Registrar Judicial, High Court of J&K, Jammu,
.....for information.
- 4) Secretary to Hon'ble the Chief Justice,
- 5) Secretaries to all the Hon'ble Judges, at Jammu Wing/Main Wing,
.....for information & necessary action.
- 6) Incharge NIC, High Court of J&K, for uploading the same on High Court Website.


Deputy Registrar (GS)

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

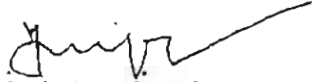
ORDER

No. 1149

Dated: 25.02.2016

The Joint Registrars, Deputy Registrars and Assistant Registrars in the Main/Jammu Wings of the High Court, shall participate in the State Level two days Workshop on the "Workers in the unorganized Sector - their aspirations, challenges and way forward" scheduled to be held on the 27th and the 28th of February, 2016, at Zorawar Singh Auditorium, University of Jammu

By Order


(M.K. Hanjura)
Registrar General

No: 40130-35/15

Dated: 25.02.2016

Copy to the:

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2) Registrar Vigilance, High Court of J&K, Jammu,
- 3) Registrar Judicial, High Court of J&K, Jammu,
.....for information.
- 4) All concerned, for information & necessary action.
- 5) Incharge NIC, High Court of J&K, for uploading the same on High Court Website.


Deputy Registrar (GS)